

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/6/IB/2018  
PETITION NUMBER : CP/540/ (IB)/2017  
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK LTD  
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK LTD & 3 ORS  
UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

Arth-R  
for [K. Manoj Mahan]

Counsel for Applicant

Arth-R

SR COUNSEL SONKORANARAYANAN  
AKASH BAJAJ  
& ROYI RAJESHKANNAN  
JM LEASL

Counsel for RA  
(Hospita)

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(10)

CA/6/IB/2018 IN CP/540/IB/2017

**ORDER**

Counsel for Applicant (Kotak Mahindra Bank) present. Counsel for R4 present.

Counsel for Applicant filed a memo for withdrawing the application.

In view of the memo filed by the Applicant praying for withdrawal of the application, CA/6/IB/2018 is disposed of as **withdrawn**.

*-sd-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*-sd-*  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

sr